

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:1269
ANSWERED ON:30.11.2012
BAN ON MINING
De Dr. Ratna

Will the Minister of MINES be pleased to state:

- (a) whether the Union Government has issued any instructions to the State Governments to ban mining in some areas of the country, particularly in the forest areas;
- (b) if so, the details thereof; and
- (c) the reaction of the State Governments thereto?

Answer

THE MINISTER OF MINES (SHRI DINSHA PATEL)

(a): The Central Government has not issued any specific instructions to the State Governments to ban mining in some areas of the country, particularly in the forest areas. However, any mining operation in forest area requires Central Government approval under section 2 of the Forest (Conservation) Act, 1980.

(b) and (c): Does not arise in view of (a) above.